

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: AMITECH TEXTILES LIMITED Date of Commencement of Liquidation: 16-03-2022; List of Stakeholders as on Date: 30-05-2022; Name of IP: Mr. Shravan Kumar Vishnoi; Process Number: 1; Last 5 digit of registration number: 10079

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	1	2241900	1	141900	2100000	0		NA
2	Liquidation costs incurred till date	1	230144	230144	230144	0	0	0	NA
3	Secured financial creditors	2	377733222	2	377733222				<a href="#">Annexure 3</a>
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)								NA
8	Operational creditors (other than Workmen, Employees and Government Dues)	9	38227203	8	36839432		1344530		<a href="#">Annexure 8</a>
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		11	415960425	10	417044698		1344530		